



The High Court of Kerala

Kochi - 682 031
Dated-29.11.2018

Proceedings 104986

High Court establishment- appointment to the category of Assistant Librarian, High Court- orders issued.

Read: High Court proceedings of even No. Dated 03.10.2018.

Order No.A5-31593/2015

Sri. K. Venugopal, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is appointed by transfer, as Assistant Librarian, High Court in the scale of pay of Rs.36600-79200 with a compensatory allowance of Rs.500/- per month, vice Smt.Lavanya V., appointed by transfer as Reference Librarian, High Court as per the High Court proceedings read above. Sri. K. Venugopal will take charge as Assistant Librarian, High Court from Smt.Shyni .P, Assistant Librarian, High Court, forthwith.

(By Order)


K.Harpal
Registrar General

To

- The person concerned.
- The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
- The Sub Treasury Officer, Emakulam.
- The Director, Kerala Judicial Academy, Athani
- The Joint Registrars, High Court
- The Finance Officer, High Court
- The Protocol Officer, High Court
- The Public Relations Officer, High Court
- The Private Secretary to the Chief Justice, High Court
- The Chief Librarian, High Court
- The Court Officer to the Chief Justice, High Court
- The Personal Assistant to the Chief Justice, High Court
- The Confidential Assistants to the Registrars and
Additional Registrar(General Administration), High Court
- The Kerala Judicial Academy, Athani.
- The Finance Wing, High Court.
- The IT Section, High Court(for publishing in the High Court website)
- The G (Accounts- I, II & III) Sections, High Court
- The A1, A2, A4, A6, A7 & A8 seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File.